

LOK SABHA
UNSTARRED QUESTION NO. 1960
TO BE ANSWERED ON 28.07.2016

TUFS

1960. SHRI K. PARASURAMAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether it is a fact that under the revised Technology Upgradation Fund Scheme (TUFS), a large number of textile mills in Tamil Nadu have not yet been provided with the subsidy to which they are eligible;
- (b) if so, the details thereof;
- (c) whether the Government of Tamil Nadu has also requested the Union Government for early release of funds under TUFS to entrepreneurs in Tamil Nadu; and
- (d) if so, the details thereof and the action taken/being taken by the Union Government in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): Technology Upgradation Fund Scheme (TUFS) is entirely demand driven. Subsidy is released based on the eligible subsidy claims submitted by the lending agencies to the office of Textile Commissioner. Under Modified Technology Upgradation Fund Scheme (M-TUFS), subsidy has been released upto the quarter ending March, 2016. Under Revised Technology Upgradation Fund Scheme (R-TUFS) and Revised Restructured Technology Upgradation Fund Scheme (RR-TUFS) subsidy has been released upto the quarter ending December, 2015.

(c) & (d): Yes. The details of subsidy released to Tamil Nadu during the last three years and the current year are as given below-

(Rs. in crore)

Name of the Scheme	2013-14	2014-15	2015-16	2016-17
M-TUFS	178.04	147.31	29.68	36.89
R-TUFS	33.58	33.75	27.30	10.87
RR-TUFS		43.08	54.46	27.34

The claims pending for release of subsidy, which are uploaded on i-TUFS software will be released admissible amounts as per guidelines of the scheme subject to availability of budget.
